

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-202(PB)/2017

IN THE MATTER OF:

Punjab National Bank Applicant/petitioner

Vs.

Bhushan Power & Steel Limited Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 01.06.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Sh. S.K. Mohapatra,

Hon'ble Member (T)


For the Applicant/petitioner : Ms. Srishti Kapoor, Adv.
For the RP : Mr. Shantanu Chaturvedi, Manik
Sachdeva, Advs.

ORDER

One last opportunity is granted to file rejoinder. Let, rejoinder be filed before the next date of hearing with a copy in advance to the counsel opposite.

List for arguments on 04.07.2018.


(M.M.KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

01.06.2018
Aarti